

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189(ND)2017

IN THE MATTER OF:

State Bank of India

Vs

Namdhari Food International Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC Code, 2016

Order delivered on 26.09.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/applicant

: Ms. Pooja Mahajan, Mr. Savar, Advocate

For the Respondent

:

For the NSE

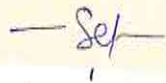
: Mr. Virendra Ganda, Mr. Ranjan Kumar, Mr. Sandeep,

For the Financial Creditor

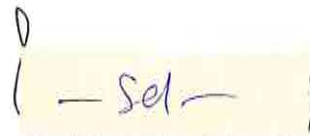
: Mr. P B srinivas, Advocate

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 08.10.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar